

DIVISION BENCH

O-203

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1377(KB)2020
IA(I.B.C)/1196(KB)2023,
IA(I.B.C)/1083(KB)2023,
IA(I.B.C)/1082(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST SEPTEMBER, 2023, 10:30 A.M

IN THE MATTER OF	UCO BANK VS NANDINI IMPEX PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Mr. Saurav Jain, Adv.] For the Liquidator

Ms. Tanushree Paul, Adv.] For the CoC

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List the matter on **04/09/2023**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member(Judicial)**